

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 22.04.2021 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)**

## **For Admissions (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. Appl (AT) (CH) (Ins) No. 38/2021	R. Velu Resolution Professional for M/s. Palm Lagoon Backwater Resorts P Ltd Vs Invent Assets Securitization and Reconstruction Private Limited	Vipin Warriar Vijayalakshmi Vipin Lokesh Kumar	
<b>2.</b>	Comp. App (AT) (CH) (Ins) No.39/2021	State Bank of India Stressed Assets Management Branch Vs M/s AFCO Energy Pte Limited & another	K. Chandrasekaran B. Raghavulu Naidu	
<b>3.</b>	Comp. App (AT) (CH) (Ins) No.40/2021	Mathew CK & 27 Others Vs Shri Kumar Rajan & 2 others	Pranava Charan MG Sunil N	
<b>4.</b>	Comp. App (AT) (CH) No.13/2021	NSL Energy Ventures Pt Limited & 2 others Vs NSL Renewable Power Private Limited & 22 others	P. Vikram M. Roshan Atiq	

## **For Admission (After Notice)**

<b>5.</b>	Comp App. (AT) (Ins) No. 50/2021/TR	Regional Provident Commissioner, Warangal Vs Vandana Garg & another	Manish Dhir	K. Gowtham Kumar Sricharan Rangarajan – R1 Alwin Godwin – R2
<b>6.</b>	Comp App. (AT) (CH) (Ins) No. 04/2021	Tottempudi Salalith Vs State Bank of India & 2 others	Anup George Swropp George Dhananjaya Naidu	

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**By the order of Hon'ble Member (J)**  
-sd/-  
**(Chennai Bench)**